

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2006-07 (Accounts)	2007-08 (Budget Estimates)	2007-08 (Revised Estimates)	2008-09 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2007-08 (Revised Estimates)	2008-09 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	783,522	730,546	786,070	939,773	1,198,059	1,340,490	1,390,071	1,531,701
I. TAX REVENUE (A+B)	228,554	260,311	270,798	319,508	339,098	367,011	395,436	465,145
A. State's Own Tax Revenue (1 to 3)	165,638	195,090	196,334	230,098	190,264	219,864	229,950	266,645
1. Taxes on Income (i+ii)	—	—	—	—	—	—	—	—
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	—	—	—	—	—	—	—	—
2. Taxes on Property and Capital Transactions (i to iii)	9,438	9,264	9,264	9,727	5,626	6,903	7,364	8,844
i) Land Revenue	191	176	176	185	178	230	649	926
ii) Stamps and Registration Fees	9,247	9,088	9,088	9,542	5,445	6,670	6,710	7,917
iii) Urban Immovable Property Tax	—	—	—	—	3	3	5	1
3. Taxes on Commodities and Services (i to vii)	156,199	185,826	187,070	220,371	184,638	212,961	222,586	257,801
i) Sales Tax (a to f)	91,445	111,500	109,734	133,681	121,100	142,231	148,000	177,800
a) State Sales Tax/VAT	80,820	98,572	98,571	111,594	95,000	107,800	120,000	147,000
b) Central Sales Tax	9,329	11,985	10,219	20,297	—	—	—	—
c) Sales Tax on Motor Spirit and Lubricants	—	—	—	—	26,100	34,431	28,000	30,800
d) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	1296	943	944	1,791	—	—	—	—
ii) State Excise	34,186	36,269	38,269	42,861	21,500	22,500	23,800	24,500
iii) Taxes on Vehicles	10,635	12,000	13,000	13,650	6,350	7,150	6,906	7,586
iv) Taxes on Goods and Passengers	5,022	4,635	4,635	6,867	26,230	27,500	28,600	29,950
v) Taxes and Duties on Electricity	3,043	7,822	7,822	9,032	9,456	13,578	15,278	17,965
vi) Entertainment Tax	18	19	19	19	2	2	2	—
vii) Other Taxes and Duties	11,850	13,581	13,591	14,261	—	—	—	—
B. Share in Central Taxes (i to ix)	62,916	65,221	74,464	89,410	148,834	147,147	165,486	198,500
i) Corporation Tax	19,636	19,402	22,829	25,112	—	—	—	—
ii) Income Tax	11,924	12,402	14,267	15,694	—	—	—	—
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	-3	-3	-3	-3	—	—	—	—
v) Taxes on Wealth	25	28	31	34	—	—	—	—
vi) Customs	12,271	12,848	14,873	16,360	—	—	—	—
vii) Union Excise Duties	13,030	14,545	14,613	23,574	148,834	147,147	165,486	198,500
viii) Service Tax	6,037	6,003	7,864	8,650	—	—	—	—
ix) Other Taxes and Duties on Commodities and Services	-4	-4	-10	-11	—	—	—	—
II. NON-TAX REVENUE (C+D)	554,968	470,235	515,272	620,266	858,962	973,479	994,635	1,066,556
C. State's Own Non-Tax Revenue (1 to 6)	133,686	80,328	109,232	123,166	60,415	91,305	98,543	114,028
1. Interest Receipts	8,718	1,277	1,341	6,358	1,857	1,944	2,020	2,219
2. Dividends and Profits	181	85	85	150	2,700	3,000	2,964	3,000

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2006-07 (Accounts)	2007-08 (Budget Estimates)	2007-08 (Revised Estimates)	2008-09 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2007-08 (Revised Estimates)	2008-09 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	12,460	6,004	6,514	6,436	3,927	3,627	3,676	3,561
of which: State Lotteries	—	—	—	—	—	—	—	—
4. Social Services (i to ix)	7,175	8,540	7,954	8,358	3,273	3,705	3,908	4,678
i) Education, Sports, Art and Culture	4,233	4,785	4,790	4,967	131	136	128	133
ii) Medical and Public Health	538	585	612	681	1,179	1,188	1,336	2,079
iii) Family Welfare	8	7	8	9	—	—	—	—
iv) Housing	201	235	235	234	115	117	125	125
v) Urban Development	264	412	41	50	—	—	—	—
vi) Labour and Employment	335	301	343	338	85	90	95	95
vii) Social Security and Welfare	166	184	184	184	4	4	4	5
viii) Water Supply and Sanitation	1,339	1,966	1,675	1,828	1,760	2,170	2,220	2,240
ix) Others	89	65	65	66	1	1	1	1
5. Fiscal Services	—	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	105,152	64,422	93,339	101,865	48,657	79,029	85,975	100,571
i) Crop Husbandry	400	488	488	492	384	466	499	517
ii) Animal Husbandry	41	40	41	42	433	453	457	461
iii) Fisheries	74	105	105	105	121	126	150	165
iv) Forestry and Wildlife	4,555	4,864	4,864	4,694	4,318	4,719	3,636	3,980
v) Plantations	1	1	1	1	—	—	—	—
vi) Co-operation	728	245	245	261	16	16	16	16
vii) Other Agricultural Programmes	6	5	5	6	9	20	15	16
viii) Major and Medium Irrigation projects	21	13	13	26	241	221	179	184
ix) Minor Irrigation	48	75	75	78	216	211	222	227
x) Power	91,008	52,500	81,300	88,600	40,742	70,245	78,063	92,205
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	63	39	39	38	258	155	194	176
xiii) Industries@	7,307	5,206	5,206	6,463	1,128	1,621	1,621	1,700
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	2	11	11	11	—	—	—	—
xvi) Tourism	29	27	27	27	73	63	110	103
xvii) Others*	869	803	918	1,021	717	713	813	821
D. Grants from the Centre (1 to 5)	421,283	389,907	406,040	497,100	798,547	882,174	896,092	952,527
1. State Plan Schemes	146,510	142,250	145,791	172,118	392,134	475,466	475,421	557,589
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	1,468	1,213	1,213	1,582	—	—	—	—
3. Centrally Sponsored Schemes	31,728	12,499	24,878	26,258	70,000	70,000	70,000	75,000
4. NEC/Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants (a to c)	241,577	233,945	234,158	297,142	336,413	336,708	350,671	319,938
a) Statutory Grants	216,930	212,096	212,096	216,202	255,070	265,624	270,623	264,469
b) Grants for relief on account of Natural Calamities	10,284	7,999	7,999	8,240	35,077	23,580	24,931	7,075
c) Others	14,363	13,850	14,063	72,700	46,266	47,504	55,117	48,394

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	JHARKHAND				KARNATAKA			
	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2007-08 (Revised Estimates)	2008-09 (Budget Estimates)	2006-07 (Accounts)	2007-08 (Budget Estimates)	2007-08 (Revised Estimates)	2008-09 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	1,014,447	1,161,207	1,161,207	1,578,214	3,758,695	4,076,209	4,084,022	4,724,031
I. TAX REVENUE (A+B)	694,613	834,549	834,549	1,081,142	2,867,536	3,299,117	3,351,832	3,985,823
A. State's Own Tax Revenue (1 to 3)	312,815	355,034	355,034	553,565	2,330,103	2,669,117	2,721,832	3,187,585
1. Taxes on Income (i+ii)	-20	-22	-22	-	39,395	39,750	39,750	43,016
i) Agricultural Income Tax	-	-	-	-	137	161	161	169
ii) Taxes on Professions, Trades, Callings and Employment	-20	-22	-22	-	39,258	39,589	39,589	42,847
2. Taxes on Property and Capital Transactions (i to iii)	12,825	14,556	14,556	35,000	331,456	448,622	389,877	428,632
i) Land Revenue	3,300	3,745	3,746	5,000	10,876	8,622	8,622	9,048
ii) Stamps and Registration Fees	9,525	10,811	10,811	30,000	320,580	440,000	381,255	419,584
iii) Urban Immovable Property Tax	-	-	-	-	-	-	-	-
3. Taxes on Commodities and Services (i to vii)	300,010	340,500	340,500	518,565	1,959,251	2,180,745	2,292,206	2,715,937
i) Sales Tax (a to f)	245,800	278,983	278,983	400,000	1,176,172	1,486,852	1,446,852	1,716,078
a) State Sales Tax/VAT	180,721	205,118	205,118	340,000	1,026,285	1,283,285	1,343,285	1,642,989
b) Central Sales Tax	65,079	73,865	73,865	60,000	149,887	203,567	103,567	73,089
c) Sales Tax on Motor Spirit and Lubricants	-	-	-	-	-	-	-	-
d) Surcharge on Sales Tax	-	-	-	-	-	-	-	-
e) Receipts of Turnover Tax	-	-	-	-	-	-	-	-
f) Other Receipts	-	-	-	-	-	-	-	-
ii) State Excise	18,600	21,111	21,111	50,000	449,548	330,000	466,859	562,608
iii) Taxes on Vehicles	16,280	18,478	18,478	50,000	137,450	156,000	180,601	209,896
iv) Taxes on Goods and Passengers	12,000	13,620	13,620	9,300	114,720	126,960	116,960	125,998
v) Taxes and Duties on Electricity	6,000	6,810	6,810	7,400	38,857	34,020	34,020	38,579
vi) Entertainment Tax	993	1,127	1,127	1,365	5,612	5,790	5,790	6,514
vii) Other Taxes and Duties	337	371	371	500	36,892	41,123	41,123	56,263
B. Share in Central Taxes (i to ix)	381,798	479,515	479,515	527,577	537,433	630,000	630,000	798,238
i) Corporation Tax	113,564	146,989	146,989	161,688	167,734	195,009	195,009	261,753
ii) Income Tax	72,596	91,859	91,859	101,045	101,857	121,868	121,868	164,366
iii) Estate Duty	-	-	-	-	-	-	-	-
iv) Other Taxes on Income and Expenditure	-	-	-	-	-28	-31	-31	-11
v) Taxes on Wealth	165	198	198	218	211	263	263	249
vi) Customs	75,202	95,764	95,764	105,450	104,823	121,049	121,049	152,585
vii) Union Excise Duties	85,144	94,087	94,087	103,496	111,307	124,824	124,824	133,080
viii) Service Tax	35,127	50,618	50,618	55,680	51,563	67,100	67,100	86,242
ix) Other Taxes and Duties on Commodities and Services	-	-	-	-	-34	-82	-82	-26
II. NON-TAX REVENUE (C+D)	319,834	326,658	326,658	497,072	891,158	777,092	732,190	738,208
C. State's Own Non-Tax Revenue (1 to 6)	143,351	159,912	159,912	291,273	409,842	185,710	180,210	193,165
1. Interest Receipts	5,925	6,148	6,148	7,381	37,619	18,754	18,754	14,692
2. Dividends and Profits	300	341	341	1,000	1,948	273	273	287

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(Rs. lakh)

Item	JHARKHAND				KARNATAKA			
	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2007-08 (Revised Estimates)	2008-09 (Budget Estimates)	2006-07 (Accounts)	2007-08 (Budget Estimates)	2007-08 (Revised Estimates)	2008-09 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	3,664	4,159	4,159	3,634	212,681	15,423	51,223	16,995
of which: State Lotteries	—	—	—	—	112,828	—	—	—
4. Social Services (i to ix)	4,713	5,349	5,349	6,954	14,757	13,924	13,924	14,620
i) Education, Sports, Art and Culture	719	816	816	1,701	6,500	5,145	5,145	5,402
ii) Medical and Public Health	580	658	658	776	3,954	5,268	5,268	5,531
iii) Family Welfare	25	28	28	30	13	127	127	134
iv) Housing	74	84	84	94	1,149	1,208	1,208	1,269
v) Urban Development	13	15	15	17	144	119	119	125
vi) Labour and Employment	196	223	223	222	1,816	1,203	1,203	1,263
vii) Social Security and Welfare	1,500	1,703	1,703	2,164	673	555	555	583
viii) Water Supply and Sanitation	897	1,018	1,018	1,130	156	64	64	67
ix) Others	709	804	804	820	352	235	234	246
5. Fiscal Services	—	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	128,749	143,915	143,915	272,304	142,837	137,336	96,035	146,572
i) Crop Husbandry	367	417	417	457	1,292	1,660	1,660	1,743
ii) Animal Husbandry	34	39	39	48	323	443	443	465
iii) Fisheries	153	174	174	189	513	390	390	410
iv) Forestry and Wildlife	2,500	2,838	2,838	5,000	12,797	17,788	14,188	18,677
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	245	278	278	306	3,013	3,636	3,636	3,818
vii) Other Agricultural Programmes	5	6	6	6	7	3	3	3
viii) Major and Medium Irrigation projects	2,923	1,122	1,122	3,031	2,148	4,247	2,347	2,359
ix) Minor Irrigation	64	73	73	79	664	695	695	729
x) Power	—	—	—	15	529	4,300	4,300	4,515
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	38	43	43	47	3,946	2,035	2,035	2,137
xiii) Industries@	120,401	136,655	136,655	260,270	36,915	60,449	45,449	63,742
xiv) Ports and Light Houses	—	—	—	—	1,079	833	833	874
xv) Road Transport	57	65	65	25	2	—	—	—
xvi) Tourism	90	102	102	103	931	815	815	855
xvii) Others*	1,871	2,105	2,105	2,727	78,677	40,042	19,242	46,244
D. Grants from the Centre (1 to 5)	176,483	166,746	166,746	205,799	481,317	591,382	551,981	545,043
1. State Plan Schemes	56,958	32,601	32,601	34,951	128,430	203,719	173,720	205,804
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	32,774	38,676	38,676	28,182	4,288	14,947	14,947	—
3. Centrally Sponsored Schemes	39,283	41,841	41,841	85,272	126,162	259,588	231,186	223,137
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants (a to c)	47,468	53,628	53,628	57,394	222,437	113,128	132,128	116,102
a) Statutory Grants	6,319	9,334	9,334	10,751	—	15,000	15,000	15,000
b) Grants for relief on account of Natural Calamities	9,728	10,015	10,015	10,316	11,398	9,481	9,481	9,955
c) Others	31,421	34,279	34,279	36,327	211,039	88,647	107,647	91,147